NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: MON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 3.1.2018 AT 10.30 AM

TRANSFER PETITION NO. ORI	D E R
COMPANY PETITION/APPLICATION NO.	CA No.182/252/HDB/2017
NAME OF THE COMPANY	School Serv (India) Solutions Private Limited
None appeared for the Petition NAME OF THE PETITIONER(S)	School Serv (India) Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Metitioner (s):

IVILIVI	SER (recn)		MEMBER (Judl)	
Name o	f the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Seshu				
l scana				

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

6

ORDER

Heard Mr. T.V..P. Sai Vihari, learned counsel for the Petitioner and

Mr. Bhupesh, learned counsel for the Respondent.

RoC report is received. Post the case for final hearing on 5.02-2018

MEMBER CTech)

Member (Judl)